

ELECTION COMMISSION OF INDIA

NIRVACHAN SADAN, ASHOKA ROAD, NEW DELHI-110001

No. 51/8/7/2020-EMS

Dated: 29th September, 2020

To

The Chief Electoral Officers of
All States and Union Territories.

Subject: Use of EVMs and VVPATs for bye-elections to the Assembly Constituency-
Regarding.

Madam/Sir,

I am directed to refer to para (iii) of the Commission's letter No. 51/8/3/2019-EMPS (Vol-III), dated 28th August, 2019, wherein it was specified that during first randomization of EVMs and VVPATs, only 120% of EVMs and 130% of VVPATs may be allocated to the constituency for use in bye-elections.

2. Some of the upcoming bye-elections States have requested the Commission to increase the %age of EVMs & VVPATs during first randomization considering the management of EVMs & VVPATs during the COVID pandemic.

3. The Commission has considered the matter and directed that **during first randomization of EVMs and VVPATs, 140% of EVMs and 150% of VVPATs be allocated to the constituency for use in bye-elections.**

4. The above instructions shall be brought to the notice of all concerned for strict compliance.

Yours faithfully,


(Madhusudan Gupta)
Secretary